

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3915
ANSWERED ON:18.08.2010
FOREST LAND ON LEASE
Ju Dev Shri Dilip Singh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the total number of persons to whom forest land has been allotted on lease in Chhattisgarh, Madhya Pradesh, Orissa and Bihar under the Forest Rights Act till 31st May 2010;
- (b) the total area of land allotted, State-wise;
- (c) the number of persons yet to be awarded the lease, State-wise;
- (d) the area of forest land under the protected and reserved forest given on lease in these States; and
- (e) the details of the forest cover to make up the loss of depletion of forest areas through afforestation?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a)to(c) A statement showing distribution of titles on the forest land under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, in Chhattisgarh, Madhya Pradesh, Orissa and Bihar, as on 31.05.2010 is annexed.
- (d) Majority of the forest land on which titles have been distributed under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, in these States is under Protected and Reserved Forests category.
- (e) The Ministry of Environment & Forests did not launch any scheme, specifically to compensate the loss of forest cover in these States due to distribution of titles on forest land under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006.